

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-787(ND)/2018

In the matter of:

Pradyumna Club Pvt. Ltd.

....**Applicant**

Vs.

Casa 2 Stays Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Amit Kasera, Adv.

For the Respondent : Mr. Vishesh Issar, Adv.

ORDER

Learned counsel submits that a compromise settlement is being effected. In view of the same, matter is adjourned to 25.09.2018.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

